

File No. 10/03/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 05th July 2016

ORDER

In exercise of the powers conferred by Section 419 of the Companies Act, 2013 the President, National Company Law Tribunal hereby constitutes the following Benches for the purpose of exercising and discharging the Tribunal's powers and functions: -

NCLT, PRINCIPAL BENCH at New Delhi

1. Chief Justice (Retd.) Shri M.M. Kumar, President, NCLT
2. Shri Santanu Kumar Mohapatra, Member (Technical)

NCLT, NEW DELHI BENCH

1. Shri R. Varaharajan, Member (Judicial)
2. Smt. Ina Malhotra, Member (Judicial).

NCLT, AHMEDABAD BENCH

1. Shri Bikki Raveendra Babu, Member (Judicial)
2. Shri D.M. Gautam, Member (Technical)

NCLT, ALLAHABAD BENCH

1. Shri V.S. R. Avadhani, Member (Judicial)

NCLT, BENGALURU BENCH

1. Shri Ratakonda Murali, Member (Judicial)
2. Dr. Ashok Kumar Mishra, Member (Technical)

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NCLT, CHANDIGARH BENCH

1. Justice R.P. Nagrath, Member (Judicial)
2. Ms. Deepa Krishan, Member (Technical)

NCLT, CHENNAI BENCH

NCLT, Division Bench at Chennai

1. Shri K. Anantha Padmanabha Swamy, Member (Judicial)
2. Dr. Venkataramany Bhasker, Member (Technical)

NCLT, Single Bench at Chennai

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)

NCLT, GAUHATI BENCH

1. Justice P.K. Saikia, Member (Judicial)

NCLT, HYDERABAD BENCH

1. Shri Rajeswara Rao Vittalalla, Member (Judicial)
2. Shri Ravikumar Duraisamy, Member (Technical)

NCLT, KOLKATA BENCH

NCLT Division Bench at Kolkata

1. Shri Vijai Pratap Singh, Member (Judicial)
2. Shri S. Vijayaraghavan, Member (Technical)

NCLT Single Bench at Kolkata

1. Ms. Manorama Kumari, Member (Judicial)

NCLT, MUMBAI BENCH

NCLT, Division Bench at Mumbai

1. Shri B.S.V. Prakash Kumar, Member (Judicial)
2. Shri V. Nallasenapathy, Member (Technical)


NCLT, Single Bench at Mumbai

1. Shri M.K. Shrawat, Member (Judicial)



- (2) Separate Order clarifying Jurisdiction of Division Bench and Single Bench shall follow.
- (3) This Order shall come into force with immediate effect.

By Order of the National Company Law Tribunal


(Pankaj Garg)
Secretary, NCLT
Telephone: 24361688

Copy to:-

1. P.A. to Hon'ble Chairman, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Registrar, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/ Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Chennai/Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, (Shri Amardeep Singh Bhatia), MCA, New Delhi.
7. NCLT, web site/ Notice Board
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D 'B' Block, Delhi High Court, New Delhi.
13. Bar councils New Delhi/Kolkata.

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